

DIVISION BENCH
COURT - I

O-237

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/86(KB)2023
IN
C.A.(CAA)/15(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST APRIL 2024.

IN THE MATTER OF	STARTREE RETAILORS PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearances (via video conferencing/physically)

For Petitioner

Ms. Neha Somani, Pr. CS

For RoC

Mr. M.K. Barua, DROC, WB

ORDER

1. Ld. Professional for the petitioner present.
2. At request of ROC, seeks one week further time to file his clarification, in terms of the order dated 23.02.2024.
3. Post the matter on **07.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**